

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1208 of 2019

IN THE MATTER OF:

Akbar Kothawala

...Appellant

Versus

Megamet Steels Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Dhruv Gupta, Advocate

For Respondent: Mr. Gurcharan Singh, Advocate for R-1

O R D E R

10.01.2020 Post this appeal 'for Admission (After Notice)' on **24th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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